Suppl. Cause List No. 2 Sr. No. 01

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-WP(Crl) No. 04/2020 EMG-CrlM No. 07/2020

Master Sunil Kumar

...Petitioner

Through:-Mr. Rajnish Raina, Advocate

v/s

UT of Jammu and Kashmir and others

...Respondent(s)

Through: - Mr. Amit Gupta, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Mr. Amit Gupta, AAG has submitted that he has filed the report. He is directed to file objections to the petition by the next date.

List on 23.06.2020.

(PUNEET GUPTA)
JUDGE

Jammu 04.06.2020 Pawan Chopra